

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4032
ANSWERED ON:20.04.2010
SEEDS BILL
Ajmal Shri Badruddin

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether a Bill for bringing the State Seed Certification Agencies under one umbrella is under consideration of the Government;
- (b) if so, the details thereof;
- (c) the objectives behind the move and the progress made for clearance of the Bill; and
- (d) the response of various State Governments alongwith the time by which it is likely to be implemented?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE THE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION PROF. K.V. THOMAS

(a): No, Madam.

(b): Does not arise.

(c)&(d): The objective of the Seeds Bill is to regulate the quality of seeds for sale, import and export and to facilitate production and supply of seeds of quality and for matters connected therewith or incidental thereto.

On the recommendation of Seed Policy Review Group and in –consultation with the other stake holder including State Governments, a draft Seeds Bill, 2004 has been prepared and introduced in the Rajya Sabha on 9th Dec, 2004 and the same was referred to the Parliamentary Standing Committee on Agriculture, which gave its report in 2006. The recommendations of the Committee have been processed and notice has been given to Rajya Sabha to move official amendments for consideration and passing the Bill.